

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 291/2002 in OA 3167/2001

New Delhi, this the 23rd day of October, 2002

Hon'ble Sh. Govindan S.Tampi, Member (A) Hon'ble Sh. Shanker Raju, Member (J)

Sh. F.S.Virdi C/o S.D.Virdi Sector 8/1096 R.K.Puram New Delhi.

(By Advocate Sh. Amit Anand)

... Applicant

Vs.

- Sh. Kanwal Sibbal Secretary Ministry of External Affairs Govt. of India New Delhi.
- Sh. D.Topden
 Joint Secretary
 Ministry of External Affairs
 Govt. of India
 New Delhi.
- 3. Sh. Navin B.Chawla
 Secretary
 UPSC
 Dholpur House, Shahjahan Road
 New Delhi.

... Respondents

(By Advocate Sh. N.S.Mehta)

ORDER (ORAL)

By Hon'ble Sh. Shanker Raju,

In view of the order passed by the respondents on 1-1-2002, counsel for the applicant seeks permission to withdraw the CP with liberty to file appropriate proceedings. Permission granted.

2. CP is dismissed as withdrawn.

(Shanker Raju) Member (J)

/vksn/

(Govindan S. Tampi)

Member (A)